

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF AGS TRANSACT TECHNOLOGIES LIMITED RELEVANT PARTICULARS		
1.	Name of corporate debtor	AGS TRANSACT TECHNOLOGIES LIMITED
2.	Date of incorporation of corporate debtor	11 th December, 2002
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No of corporate debtor	L72200MH2002PLC138213
5.	Address of the registered office and principal office (if any) of corporate debtor	601-602 Trade World B-Wingkamala Mill Compound Senapati Bapat Marg Lower Parel, Mumbai, Maharashtra, India, 400013
6.	Insolvency commencement date in respect of corporate debtor	25 th August 2025
7.	Estimated date of closure of insolvency resolution process	21 st February 2025 (180 th day from the date of commencement of the resolution process)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Brijendra Kumar Mishra (Registration No IBBI/IPA-002/IP-N00109/2017-18/10257)
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered address: -Flat No.202, 2nd floor, Bhoj Bhavan, Plot No.18-D, Shivpuri, Sion-Trombay Road, Chembur (East), Mumbai City, Maharashtra, 400071 Email Address – mishrabk1959@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Flat No.202, 2nd floor, Bhoj Bhavan, Plot No.18-D, Shivpuri, Sion-Trombay Road, Chembur (East), Mumbai City, Maharashtra, 400071 Email: -agscirp@gmail.com
11.	Last date for submission of claims	8 th September, 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class (es): Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a). Web link: https://ibbi.gov.in/downloadform.html b). Not Applicable

Notice is hereby given that the National Company Law Tribunal Mumbai Bench, Court-VI, Mumbai has ordered the commencement of a corporate insolvency resolution process of AGS TRANSACT TECHNOLOGIES LIMITED as per order against Company Petition No. (IB) NO. 505(MB)2025 as on Monday, 25th August 2025.

- The creditors of M/s. AGS TRANSACT TECHNOLOGIES LIMITED are hereby called upon to submit their claims with proof on or before Monday, 8th September 2025 to the interim resolution professional at the address mentioned against entry No. 10.
- The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means in the relevant forms to be downloaded from web link mentioned in col 14.
- Submission of false or misleading proofs of claim shall attract penalties.



Mr. Brijendra Kumar Mishra

Name and Signature of Interim Resolution Professional
Registration No.: IBBI/IPA-002/IP-N00109/2017-18/10257

Date: 27.08.2025
Place: Mumbai